

HIGH COURT OF UTTARAKHAND AT NAINITAL
NOTIFICATION

No. 151 /UHC/Admin.A/2017

Dated: Nainital: May 19, 2017

Hon'ble Shri Justice Sharad Kumar Sharma, has assumed charge of the office of Additional Judge of the High Court of Uttarakhand on **19th May, 2017 at 10:15 A.M. vide K.13032/01/2015-US.I (ii) dated 18th May, 2017** issued by Government of India, Ministry of Law & Justice (Department of Justice).

Sd/-
(Narendra Dutt)
Registrar General

No. 320/UHC/Admin.A/2017

Dated: Nainital: May 19, 2017

1. Secretary General, Supreme Court of India, New Delhi.
2. Joint Secretary, Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi 110011 with reference to Notification mentioned above.
3. Chief Secretary, Government of Uttarakhand, Dehradun.
4. Secretary to H.E. the Governor of Uttarakhand, Raj Bhawan, Dehradun.
5. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
6. Principal Secretary (Law)/L.R., Government of Uttarakhand, Dehradun.
7. Secretary (Appointment), Government of Uttarakhand, Dehradun.
8. Accountant General (A & E), Uttarakhand, Oberoi Building, Mazra, Dehradun with the request to issue pay slip in favour of Hon'ble Shri Justice Sharad Kumar Sharma, Additional Judge of the High Court of Uttarakhand, Nainital, immediately.
9. Director, Treasuries & Financial Services, 23 Laxmi Road, Dalanwala, Dehradun.
10. Senior Treasury Officer, Nainital.
11. Director, Printing & Stationery, Roorkee with the request to publish the notification in the next issue of the Gazette.
12. Registrar General, High Court of Judicature at Allahabad.
13. Registrar General, High Court of Andhra Pradesh (Hyderabad).
14. Registrar General, High Court of Judicature of Bombay at Mumbai.
15. Registrar General, Chhattisgarh High Court, Bilaspur (Chhattisgarh).
16. Registrar General, Delhi High Court, Delhi.
17. Registrar General, Guwahati High Court, Gauhati.
18. Registrar General, High Court of Gujarat, Sola, Ahmedabad.
19. Registrar General, Himachal Pradesh High Court, Shimla.

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20. Registrar General, J & K High Court, Srinagar (J & K).
21. Registrar General, Jharkhand High Court, Ranchi.
22. Registrar General, High Court of Karnataka, Bangalore.
23. Registrar General, High Court of Kerala, Ernakulam (Kochi).
24. Registrar General, High Court of Madhya Pradesh, Jabalpur.
25. Registrar General, Madras High Court, Chennai.
26. Registrar General, High Court of Judicature at Patna, Patna.
27. Registrar General, High Court of Punjab & Haryana, Chandigarh.
28. Registrar General, High Court of Rajasthan, Jodhpur.
29. Registrar General, High Court of Sikkim, Gangtok.
30. Registrar, High Court of Orissa, Cuttack.
31. Registrar General, High Court of Judicature of Calcutta at Kolkata.
32. Registrar General, High Court of Manipur, Imphal.
33. Registrar General, High Court of Meghalaya, Shillong.
34. Registrar General, High Court of Tripura, Agartala.
35. P.P.S. to Hon'ble the Chief Justice, High Court of Uttarakhand.
36. P.S. /P.A. to Hon'ble Judges of this Court with the request to place the notification for Lordships' kind perusal.
37. P.S. /P.A. to Registrar General of the Court.
38. All the Registrars of the Court.
39. Deputy Registrars of the Court.
40. Assistant Registrars / Section Officers of the Court.
41. System Analyst of the Court.
42. Librarian.
43. Management Officer.
44. I/C NIC, High Court of Uttarakhand, Nainital with the request to publish it on the website.
45. Guard file.


Assistant Registrar
Admin. A